

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

57

T.C.P No. 59/(MAH)/2015

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 10.07.2017

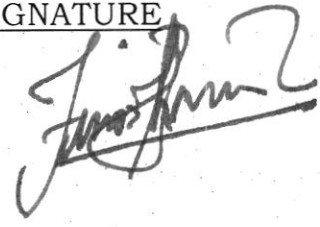
NAME OF THE PARTIES:

Mr. Shailesh Nagindas Shah & Anr.

V/s.

M/s. Sun Shine Realtors Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
57	firoz bhanucha i/b. Mr. Amit Sheth for Respondent No 223	counsel	

ORDER

TCP 59/397-398/NCLT/MB/MAH/2015

The Respondent side is present. The Petitioner side is absent. List this matter on
1.9.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)